

DEVELOPMENT OF ROADS IN RAJASTHAN

328. Shri Karni Singhji: Will the Minister of Transport be pleased to state:

(a) the amount granted to the Rajasthan State from the Central Road Reserve Fund for development of roads from 1949-50 to 1953-54;

(b) whether the amount so allotted was fully utilised by the Rajasthan Government during each year;

(c) if not, to what extent the allotments were utilised each year; and

(d) the names of various works for which these funds were utilised against the allotment made for each work?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Rs. 16.23 lakhs were offered from the Central Road Fund (Ordinary) Reserve and Rs. 70 lakhs from the Central Road Fund (Special) Reserve.

(b) and (c). Grants from the Central Road Fund Reserve are not offered on an annual basis; nor do they lapse at the end of the year in which they are offered. They are available for utilisation till the schemes for which they have been offered are completed. The total amounts actually utilised by the Rajasthan Government from 1949-50 to 1953-54 were Rs. 2.7 lakhs from the Central Road Fund (Ordinary) Reserve and Rs. 40.35 lakhs from the Central Road Fund (Special) Reserve.

(d) A statement showing the works for which grants from the Central Road Fund Reserve have been offered is attached. [See Appendix IV, annexure No. 53.]

MASS TUBERCULIN TESTS OF STUDENTS

329. Shri V. P. Nayar: Will the Minister of Health be pleased to state:

(a) the percentage of Indian students who have been covered by mass radiography and Tuberculin tests; and

(b) the percentage of students who have been found to be susceptible to Tuberculosis and what percentage are found to have Tuberculosis?

The Minister of Health (Rajkumari Amrit Kaur): (a) and (b). Mass

radiography and tuberculin tests in connection with the B.C.G. campaign have been done in different parts of the country in respect of certain age groups. The information required by the hon'ble Member in respect of students alone is not available.

PASSENGER AMENITIES ON THE WESTERN RAILWAY

330. Shri Dabhi: Will the Minister of Railways be pleased to state:

(a) the amount of money allotted for passenger amenities on the Western Railway during the years 1952-53, 1953-54 and 1954-55;

(b) the amount actually spent during each of the years 1952-53, 1953-54 and 1954-55 upto 31st August, 1954; and

(c) the amount spent during each of these years on construction of new Stations or remodelling of old ones?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)—

(b)—

	(In thousands)
1952-53	36.42
1953-54	50.00
1954-55	65.46
1952-53	37.96
1953-54	39.08
1954-55	Expenditure to end of August, 1954 not yet available.

(c)—

	Construction of new Stations.	Remodelling of old Stations.
1952-53	The information is being collected	21.41
1953-54	and will be placed on the Table of the House.	18.34
1954-55		Expenditure to end of August, 1954 not yet available.

RAILWAY PORTERS

331. Shri N. A. Borkar: Will the Minister of Railways be pleased to state:

(a) what is the status of licensed Railway Porters on the Railways;

(b) whether any monthly remuneration is paid to them by the Railways;

(c) whether Government recognise the right of licensed Porters to form themselves into a Trade Union; and

(d) if not, the machinery evolved by Government to remedy their grievances?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) Licensed porters are not railway employees as such but are only licensed to do portage work for the passengers in the railway premises. They receive from the passengers for this work only such charges as are authorised by Railways.

(b) No.

(c) They can, if they like form unions, but as the licensed porters are not railway employees, they are not eligible for the privileges accorded to unions of railway employees.

(d) Railways have instructions to try out at two or three big stations on each railway a scheme of setting up Committees, under which representatives of licensed porters may meet the Station Superintendent once a month for discussion on the points that need settlement.

THEFT OF PERMANENT WAY MATERIALS

332. Shri U. M. Trivedi: Will the Minister of Railways be pleased to state:

(a) the total value of permanent way materials stolen from the Railway during the years 1951-52 and 1952-53;

(b) whether the culprits have been caught in any case; and

(c) what punishment has been generally meted out to such culprits?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a) to (c). A Statement is placed on the Table of the House. [See Appendix IV, annexure No. 54.]

360 LSD.

OFFICE TYPE-WRITERS

333. Shri U. M. Trivedi: Will the Minister of Railways be pleased to state:

(a) the number of type-writers stolen from the Central and Eastern Railway Offices in the year 1950-51 and 1952; and

(b) whether the thieves were caught in any of the cases?

The Deputy Minister of Railways and Transport (Shri Alagesan): (a)

Year	Railway		Total
	Central	Eastern	
1950	4	1	5
1951	6	..	6
1952	3	3	6
TOTAL	13	4	17

(b) No thieves were caught in any of the cases of theft on the Central Railway. Two typewriters were, however, restored to the Railway after police investigation. As regards the Eastern Railway, in one case only, in 1950, the thief was caught and sentenced to six months rigorous imprisonment and fined Rs. 100.

KONI CAMP CENTRES FOR INSTRUCTORS

334. Shri N. A. Borkar: Will the Minister of Labour be pleased to state:

(a) whether it is a fact that Government have decided to shift the Koni Camp Centre for Instructors of Madhya Pradesh to some other place; and

(b) if so, the reasons therefor?

The Deputy Minister of Labour (Shri Abid Ali): (a) The proposal is under consideration.

(b) Does not arise.

NAGPUR EMPLOYMENT EXCHANGE

335. Shri N. A. Borkar: Will the Minister of Labour be pleased to state the total number of unemployed persons registered in Nagpur Employment Exchange during the year 1953-54?

The Deputy Minister of Labour (Shri Abid Ali): 21,554.